

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 121**  
**(IB)-771(PB)/2018**

**IN THE MATTER OF:**

Capri Global Capital Ltd

...

Applicant/Petitioner

Vs

Value Infratech India Pvt. Ltd

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 02.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vikas Tiwari, Adv. with Mr. Vidit Agrawal, Adv.  
For the Respondent : Appearance not marked

**ORDER**

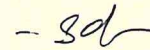
**IA-6303/2022**

Notice to the non-applicant/Respondents, returnable on  
03.03.2023.

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**



**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**